

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय के आदेश ज्ञाप संख्या-1स्था०-36/2021-213, दिनांक-20.01.2026 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन

राकेश कुमार पाण्डेय  
28/01/2026  
(राकेश कुमार पाण्डेय)

सहायक प्रशाखा पदाधिकारी,  
बिहार विधान सभा पटना ।

## Declaration or Assets and Liabilities

Year- 2025

I, **Rakesh Kumar Pandey**, son/daughter/wife of **Late Rajdeo Pandey**

Aged- 49 Year's, belonging to **Bihar Legislative Assembly, Patna** service and presently working as **Assistant Section Officer** given here in below the details of the asset's (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

**A** Details of movable assets-

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name(s) Amrita Pandey	Dependant-1 Nil	Dependant-2 Shivam Kumar	Dependant-3
(i)	Cash	Rs.- 4000/-	Rs.-1500/-	Self Dependant (Satyam Kumar)	Rs.-2000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 99,142/- as on 31 <sup>st</sup> December, 2025 in S.B.I. Bihar Vidhan Mandal.	Rs. 1000/- as on 31 <sup>st</sup> December, 2025 in S.B.I Beur Branch.	Nil	Rs.- 21,368/- as on 31 <sup>st</sup> December, 2025 in S.B.I Beur Branch.	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Revolt Rv11 EV bike bearing Reg. No-BR 01 JE 1970 of year 2025 (2) Hyundai 120 bearing Reg. no. BR 01 FX 6923 of year 2022	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weigh and value)	Gold 10 gm (Approx)	Gold 60gm (Approx)	Nil	Gold 10 gm (Approx)	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect to listed companies and as per books in the case of non-listed companies should be given.

\* Dependant there means a person substantially dependent on the income of the employee.

*Rakesh K. Pandey*

28/01/2026

*28/01/2026*

*2077*  
*28/01/26*

**B Details of Immovable assets-**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name(s) AmritaPandey	Dependant-1	Dependant-2 Shivam Kumar	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total Measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial land residential) - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses/Apartments, etc. - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	A Residential Building in 1.25 Katha Area, (Above Land in the name of my mother) Near Ram Janki Mandir, Betaura Buer, Patna 800002	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(B) I give here in below the details of my liabilities/over dues to public financial institutions and government due's :-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank /Financial Institutions(s) /Department(s)	Amount outstanding as on 31-12-2024
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	1- LIC HFL (Home Loan) of Rs.45,00,000/- 2- LIC HFL (Extension) of Rs.3,30,000/- 3- SBI CAR LOAN of Rs 9,50,000/- 4- ECOFY(BIKELOAN) OF RS-1,08,120/-	Rs.- 32,46,468 /- Rs.- 2,20,518 /- Rs.- 5,99,407 /- RS- 86,445 /-
	Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Rakesh K. Pandey  
20/11/24

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number(PAN)]	Rs.-1,06,620/- Assessment Year 2025-26 PAN No.-AGEPP4901B	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C Personal Detail-**

GPF/CPF/PRANNo. :-

PTS/BLA-966

Gender :-

M (M/F)

Date of Birth :-

1 0 0 3 1 9 7 7 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

(ASO) Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S. -Bihar Administrative Service,

B.S.S. :-Bihar Secretariat Service etc.)

Home District :-

CHAPRA (SARAN)

I here by declare that the above details are true to the best of my knowledge and belief.

Signature: *Rakesh Kumar Pandey*

Name of Employee: Rakesh Kumar Pandey

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly, Patna

Place: Patna

Date: 28/01/2026

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.